

These modifications have since been incorporated into course objectives and training methodology.

Officers who are sponsored for foreign training are required to submit an evaluation report on their return. However no evaluation has so far been made on the basis of the evaluation reports of these officers.

Land demanded by Eastern Naval Command at Visakhapatnam

1101. DR. YALAMANCHILI SIVAJI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Eastern Naval Command demanded land from the Visakhapatnam Port Trust for expansion of their airport; and

(b) if so, whether the land was allotted; if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) Yes, Sir.

(b) The matter is still under consideration.

Tapping of Energy Potential from Sea Waves

@1102. DR. NARREDDY THULASI REDDY:

SHRI MOHD. KHALEELUR RAHMAN:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the scientists have established that waves lashing the sea coasts in India have substantial energy potential;

(b) if so, whether any pilot project has been undertaken by the Central

@Previously Unstarred Question 542, transferred from the 1st August, 1988.

Government or the State Government in this respect; and

(c) what are the results of such studies and the action taken by Government to tap this source of energy?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes, Sir.

(b) Yes, Sir. The Department of Ocean Development has sponsored a project on power production from waves to the Indian Institute of Technology, Madras.

(c) A pilot plant on Wave energy utilisation is being established at Vizhinjam, Kerala. The construction work on civil structure, mechanical and electrical devices required for the proposed plant is in progress.

Acceptance of Foreign Labelled things

1103. SHRI PARVATHANENI UPENDRA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Director-General of the Council of Scientific and Industrial Research has said that Indian industries shy away from processes developed by our laboratories but accept without question anything labelled foreign; and

(b) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes, Sir. The Director-General, Council of Scientific and Industrial Research was emphasizing the need for strengthening the interaction and linkages between the CSIR Laboratories and industry.